The National Company Law Tribunal, Guwahati Bench Prithvi Planet, 4th Floor, Behind Hanuman Mandir Ulubari, Guwahati -781007.

Subject : Submission of List of Creditors in Respect of **Cleanopolis Energy Systems India Private Limited**

Ref : In the matter of Indian Bank [erstwhile Allahabad Bank] Versus Cleanopolis Energy Systems India Private Limited 2021 having CP No. : CP(IB)/07/GB/2021

Dear Sir,

Please find attached herewith the List of Creditors in Respect of Cleanoolis Energy Systems India Private Limited.

Kindly acknowledge the receipt.

Thanking You

Yours Faithfully,

AMIT PAREEK

Interim Resolution Professional of

In the matter of Cleanopolis Enery System Indian Private Limited Registration No.: IBBI/IPA-002/IP-N00413/2017-18/11205

IBBI/IPA-002/ IP-N00413/ 2017-2018/11205

E-mail: Cleanopolisirp@gmail.com

Phn No: 98640-31935

BEFORE THE NATIONAL COMPANY LAW TRIBUNAL GUWAHATI BENCH, GUWAHATI

CP (IB) NO: 07/GB/2021

IN THE MATTER OF:

Indian Bank (Erstwhile Allahabad Bank)

-VS-Financial Creditor

Cleanopolis Enery Systems India Private Limited

......Corporate Debtor

Sub: List of creditors under Regulation 13(2) (d) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 by AMIT PAREEK under the Insolvency and Bankruptcy Code, 2016.

The application for Corporate Insolvency Resolution Process filed by Allahabad Bank under Section 7 of the Insolvency and Bankruptcy Code, 2016 read with Rule 4 of the Insolvency and Bankruptcy Board of India (Application to Adjudicating Authority) Rules, 2016 was admitted by the Guwahati Bench vide order dated 07.04.2021. AMIT PAREEK, the undersigned, was appointed by the Guwahati Bench vide order dated 07.04.2020 as Interim Resolution



Professional who is directed to take necessary actions in accordance with the relevant provisions of the Insolvency and Bankruptcy Code, 2016

In compliance with Regulation 13(2) (d) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process For Corporate Persons) Regulations, 2016, a list of creditors along with amount claimed, claims admitted, security interest in respect of claims is enclosed as **Annexure – "A"**

Interim Resolution Professional of
Cleanopolis Energy Systems India Private Limited

Juil but

AMIT PAREEK

IBBI/IPA-002/IP-N00413/2017-18/11205

Place: Guwahati

Date: 29-04-2021

LIST OF CREDITORS

(List of Creditors as per Claim received till 29.04.2021)

A) Financial Creditor

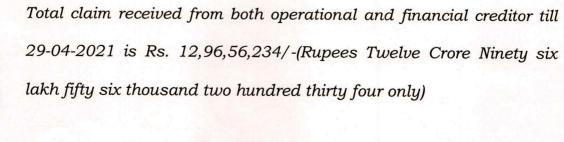
Name of the Creditor	Address	Amount claimed by the Creditors (in Rs.)	Security interest, if any, in respect of such claim	
Indian Bank	SRCB Road,	11,88,32,383/-	A)PRIMARY SECURITY:	
(erstwhile Allahabad	Guwahati -781001		> Exclusive chargeupon	
Bank)	701001		the entire fixed assets	
			of the unit (both	
			Present and Future)	
			B)COLLATERAL	
			SECURITIES:	
			> Equitable Mortgage of	
			the land measuring	
		1-	around 12 Bigha 3	
			Katha 15 Lachas	
			covered by Dag No	
			341,343,354 Patta No	
			51,29,153 In The	
			Name Of Clenopolis	
			Energy Systems India	
			Private Limited at	
			Village Borpokiajhar,	
			Depota, Sonitpur,	
			Assam .	
			> Equitable Mortgage of	



Total Claim	11,88,32,383/-	
		Limited
		System India Private
		Cleanopolis Energy
		Deshraj Bapanas,
		Ikramul Majid and Mr
		Rishikaesh Dutta, Mr.
		Sri Prokash Dutta, Sri
		Personal Gurantee:
		sonitpur.
		Road, Nabapur,
		Bapansa at Satra
		the name of Desraj
		land and building in

B) Operational Creditor

Name of the Creditor	Address	Amount claimed by the Creditors (in Rs.)	Security interest, if any, in respect of such claim
Nikita Marketing	G.S. Road, Khanapara,	1,08,23,851/-	N.A.
Service P LTD	Guwahati- 781022	(One Crore eight lakh twenty three thousand eight hundred fifty one only)	





Interim Resolution Professional of

Cleanopolis Energy System India Private Limited

AMIT PAR

IBBI/IPA-002/ IP-N00413/ 2017-2018/11205

AMIT PAREEK

IBBI/IPA-002/IP-N00413/2017-18/11205

Place: Guwahati Date: 29/04/2021